

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:2234  
ANSWERED ON:07.12.2006  
MERGER OF DA WITH BASIC PAY  
Panda Shri Prabodh

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) whether the Government proposes to merge dearness allowance paid to the public Sector employees with their basic salary;
- (b) if so, the details thereof; and
- (c) the time by which it is likely to be merged?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV)

(a) to (c) 50 % of Dearness Allowance has been merged with basic pay for the employees of Central Public Sector Enterprises (CPSEs) following Central Dearness Allowance (CDA) pattern of pay scales. No decision has been taken for merger of 50 % DA for employees of CPSEs following Industrial Dearness Allowance (IDA) pattern of pay scales. The Pay Revision Committee has been constituted on 30.11.2006 for sending its recommendations on the salary and other associated aspects for the executives of the Central Public Sector Enterprises.